

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.110/2019 IN CONTEMPT PETITION NO.80/2017
(OA.NO.1246/2014)**

DATED THIS THE 22nd DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Sri Venkatesh ...Petitioner

(By Advocate Sri.Kalyan R.)

Vs.

Ajay Narayan Jha and othersRespondents

(By Advocate Sri S.Prakash Shetty)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Learned Counsel for the petitioner is not present. MA.110/2019 to recall the order is dismissed but with liberty.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the petitioner in MA.No.110/2019(CP.80/2017)

Annexure-MA1: Copy of the order dtd.16.2.2016

Annexure-MA2: Copy of the order dtd.22.1.2018

Annexure-MA3: Copy of the order dtd.30.8.2018
